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Title: Introduction of the Indian Penal Code (Amendment) Bill, 2016 (*Amendment of Section 499, etc.*).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA: I introduce the Bill.

HON. DEPUTY SPEAKER: Item Nos. 88, 89 and 90- Shri Rajeev Satav.

Shri Rajeev Satav- Not present.